

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 119
CP No. (IB)-294/9/JPR/2019
Under Section 9 of IBC, 2016

In the matter of:

Udai Kant Mishra Prop. Surya Properties and Investments
...Operational Creditor

Versus

Man Prakash Talkies Pvt. Ltd. ...Corporate Debtor

Due to paucity of time, the matter could not be taken up. Post the matter
to 01.11.2022.



Sd-

(Prābhu Dayal Sewda)
Court Officer

September 28, 2022
VG